

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 118(ND)/2012
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE COMPANY: Mr. Yogesh Gupta

Vs.

M/s. . S. S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Jayant Mehta	Advocate	Petitioner	
2	Aditya Singhal	"		
3	Diggaj Pathak	Adv	Respondent No.1	

Order

For orders see order in CP 28(ND)/2016